

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No. 849/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH JULY, 2018, 10:30 A.M.

Name of the Company	Suresh Kumar Agarwala & Ors. -Vs- Neha Fashion Point Pvt. Ltd. & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Urmila Chakravarty, Adv

2. Mr. Aasish Choudhury, Adv

3. Ms. Aindrita Basu, Adv

For the

Petitioner

A. Basu

20/07/2018

ORDER

Ld. Counsel for the petitioner is present.

It seems to be wrongly listed on the cause list on today. It is already listed on 24/08/2018.

List it on 24/08/2018.

SD

(Jinan K.R.)
Member (J)